

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 19

C.P. (IB)/63(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **25.10.2023**

NAME OF THE PARTIES: **KDK HOSPITALITY PACKAGING**
PRIVATELIMITED

Section 10 of the Insolvency & Bankruptcy Code, 2016

ORDER

1. None present for the Petitioner.
2. Last liberty to the Petitioner to place on record declaration sought by this Bench.
3. List this matter on **29.11.2023** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna